

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 33

**IA 2350/2022 in C.P.(IB)4779/MB/2018**

CORAM:

SH. PRABHAT KUMAR  
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **CA PRAKASH AGRAWAL**  
**Vs.**  
**JUST-IN-TIME TRADING PVT. LTD**

*Appearance (via video-conference):*

For the Applicant : None present  
For the Respondent : None present  
Section Rule 11 of NCLT, 2016 u/s 9 of Insolvency and Bankruptcy Code,  
2016

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Due to paucity of time,  
the matter could not be taken up today. Accordingly, list this matter on  
Board on 04.05.2023, for further consideration and hearing.

**Sd/-**

PRABHAT KUMAR  
Member (Technical)

**Sd/-**

H. V. SUBBA RAO  
Member (Judicial)

10.03.2023  
*Vedant*